

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2288
ANSWERED ON:11.03.2010
DUTIES/TAXES ON PETROL
Pakkirappa Shri S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the rates of duties and taxes in the price per litre of petrol in four metropolitan cities;
- (b) whether there is any proposal to rationalize or reduce the duties and taxes; and
- (c) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS(SHRI JITIN PRASADA)

- (a) The rates of the Duties and Taxes in the retail selling price of Petrol in the four metropolitan cities are given below:

(Rs. per litre)					
S. No.	Particulars	Delhi	Kolkata	Mumbai	Chennai
1	Price without Customs Duty, Excise Duty and Sales Tax components	23.02	23.84	23.95	23.44
2	Custom Duty (Based on 1st Fortnight of March 2010)	1.73 (3.65%)	1.73 (3.38%)	1.73 (3.35%)	1.73 (3.35%)
3	Excise Duty (Presently levied at Rs.14.35 per litre plus 3% Education Cess)	14.78 (31.16%)	14.78 (28.90%)	14.78 (28.60%)	14.78 (28.65%)
4	Sales Tax/VAT	7.90 (16.66%)	10.80 (21.11%)	11.22 (21.71%)	11.64 (22.56%)
5	Total of Customs Duty, Excise Duty and Sales Tax components	24.41 (51.47%)	27.31 (53.39%)	27.73 (53.66%)	28.15 (54.56%)
6	Retail Selling Price (1+5)	47.43	51.15	51.68	51.59

Figures in the parenthesis give the components of Customs Duty, Excise Duty and VAT as a percentage of RSP.

(b)to(c): Ministry of Finance has informed that at present, there is no proposal under consideration to rationalize or reduce the tax rates on Petrol.